

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:926  
ANSWERED ON:15.11.2010  
REFUND CLAIM TO EXPORTERS  
Kaswan Shri Ram Singh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details/guidelines under which refund claim of export are granted;
- (b) the number of excise rebate/refund claims received by the Government under exports during the last three years;
- (c) the number of export refund claims rejected alongwith the reasons therefor;
- (d) whether an exporter can again submit his rejected refund claim to appellate authority in light of new facts; and
- (e) if so, the details of procedure to be followed in this regard by the affected exporter?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) to (e): The information is being collected and will be laid on the Table of the House.